

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A.No. 626/2003

(1)

New Delhi, this the 21 day of July, 2003

Hon'ble Shri Shanker Raju, Member (J)

Roshan Lal Bhardwaj
S/o Shri Roop Chand Bhardwaj
retired as Sub Postmaster in Delhi
North Division,
R/o 32 A Rajindra Park Nangloi,
Delhi-110 041.
Address for service of notices C/o
Sh. Sant Lal, Advocate, CAT Bar Room
New Delhi.

...Applicant

(By Advocate Sh. Sant Lal)

Versus

1. The Union of India,
through the Secretary,
Ministry of Communications,
Dept. of Posts,
Dak Bhawan,
New Delhi-110 001.
2. The Chief Postmaster General,
Delhi Circle, Meghdoot Bhawan,
New Delhi-110 001.
3. The Sr. Supdt. of Post Office,
Delhi North Dn.
Civil Lines,
Delhi-110 054.

Respondents

(By Advocate: Ms. Anupan Bansal for Shri
Rajeev Bansal)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

Heard the parties.

2. The request of the applicant is for disposal of his representation for grant of promotion under the relevant scheme. Respondents in their reply have stated that in so far as promotion of the applicant under BCR Scheme is concerned, case is being sent to Circle Office for further necessary action. As no decision has been arrived at despite expiry of four months, ends of justice would be met if the

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present OA is disposed of with directions to the respondents to finalise the claim of the applicant for promotion by detailed and speaking order within four weeks from the date of receipt of a copy of this order.

3. OA is disposed of as above.

S. Raju

(Shanker Raju)
Member (J)

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